

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 22.08.2022 (MONDAY)

COURT OF CHAIRPERSON

## CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

### For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 770 of 2022	Rohit Sehgal Liquidator HBN Dairies & Allied Ltd. Vs. ----	Shashwat Anand	
2.	Comp. App. (AT) (Ins) No. 800 of 2022	Navkar Urbanstructure Ltd. Vs. Niyojit Infratech Pvt. Ltd.	Anushree M. Soni	
3.	Comp. App. (AT) (Ins) No. 850 of 2022	Prasanta Chandra Rath & Ors. Vs. Surya Kanta Satapathy & Ors.  <b>With</b>	Abhishek Jain	Anirban Bhattacharya- R5 Balaram Pandit-R1
4.	Comp. App. (AT) (Ins) No. 869 of 2022	Prasant Chandra Rath & Ors. Vs. Surya Kanta Satapathy & Ors.	Abhishek Jain	Balaram Pandit-R1 Anirban Bhattacharya- R5
5.	Comp. App. (AT) (Ins) No. 977 of 2022	Assistant Commissioner of Income Tax Vs. Diamond Power Infrastructure Ltd.	Shlok Chandra	
6.	Comp. App. (AT) (Ins) No. 980 of 2022	Ritu Tandon Vs. Rain Automotive India Pvt. Ltd.	Nakul Mohta	
7.	Comp. App. (AT) (Ins) No. 982 of 2022	Shivam Agriols Pvt. Ltd. Vs. Krishan Vanaspathi Industries Pvt. Ltd.	Akash Vajpai	
8.	Comp. App. (AT) (Ins) No. 983 of 2022	Interactive Communication Service (India) Pvt. Ltd. Vs. Shipra Estate Ltd.	Eshna Kumar	Gauri Rishi

9.	Comp. App. (AT) (Ins) No. 984 of 2022	Hertz Technologies Pvt. Ltd. & Ors. Vs. Netizen Engineering Pvt. Ltd. Esrtwhile Reliance Infocom Engineering Ltd.	D.V. Raghu Vamsy	
10.	Comp. App. (AT) (Ins) No. 985 of 2022	Imax Infrastructure Pvt. Ltd. Vs. Aditya Kumar Tibrewal Resolution Professional of Sri Balaji Forest Products Pvt. Ltd. & Ors.	Manisha Pandey	
11.	Comp. App. (AT) (Ins) No. 1005 of 2022	Reliance Commercial Finance Ltd. (Previously known as Reliance Capital Ltd.) Vs. Darode Jog Builder Pvt. Ltd.	Maresh Agarwal	

**For Admission (After Notice)**

12.	Comp. App. (AT) (Ins) No. 59 of 2022	BNK Power Solution Pvt. Ltd. Vs. Rajkumar Poddar RP of Vadraj Energy (GUJ) Ltd. & Ors.	Swaroop George	Yashvardhan Murtaza Somjee Smita Kant-R2
13.	Comp. App. (AT) (Ins) No. 297 of 2022	Rashidhan Sales Pvt. Ltd. Vs. Shashi Agarwal & Anr.	Misha	Madhumita Bhattacharjee Viplav Acharya-R2
14.	Comp. App. (AT) (Ins) No. 335 of 2022	Anand Engineering Ltd. (Formerly Bajaj Infrastructure Development Company Ltd.) Through Its Authorised Representative Ranjan Baranwal Vs. Ramachandran Subramanian Liquidator for Tecpro Systems Ltd.	Alok K. Aggarwal	Kamil Khan Anurag Bhatt Lokesh Pathak
15.	Comp. App. (AT) (Ins) No. 459 of 2022	Abhyudaya Co-operative Bank Ltd. Vs. Rajendra K. Bhuta Resolution Professional of Trust House Commerce Centre Pvt. Ltd. & Ors.	Rajeev M. Roy	Sandeep Kr. Bhatt Mohit Nandwani Kamal Tyagi
16.	Comp. App. (AT) (Ins) No. 522 of 2022	Jindal Stainless Ltd. Vs. Singhal Strips Ltd.  <b>With</b>	Shruti Kanodia	
17.	Comp. App. (AT) (Ins) No. 530 of 2022	Jindal Stainless (Hisar) Ltd. Vs. Singhal Strips Ltd.	Shruti Kanodia	

18.	Comp. App. (AT) (Ins) No. 535 of 2022	Regional Provident Fund Commissioner, Employees Provident Fund Organization Regional Office Ahmedabad Vs. Parthiv Parikh Resolution Professional of M.V. Omni Projects (India) Ltd. & Ors.	Kaushik Kumar Dey	Dheeraj Garg-R1 Aastha Mehta-R2 – R5
19.	Comp. App. (AT) (Ins) No. 566 of 2022	Niraj Kumar Singh Vs. Faihzan Khan & Anr.	Shubhi Agarwal	Arnav Kumar Suprateek Neogi-R2
20.	Comp. App. (AT) (Ins) No. 594 of 2022	Narenra Jindal Vs. Sharda Ma Enterprises Pvt. Ltd. & Ors.	K.K.R. Das	Aman Nandrajog Gaurav Arora-R3
21.	Comp. App. (AT) (Ins) No. 621 of 2022	Sanjay Bhausahab Bhange Vs. Khushbu Dye Chem Pvt. Ltd. & Anr.	Anuj Tiwari	Zain Khan Faiyaz Khan-R1 Aditya Gauri-R2
22.	Comp. App. (AT) (Ins) No. 645 of 2022	Daiichi Sankyo Ltd. Vs. Religare Comtrade Ltd. & Ors.	Kunal Chatterji	Sandeep D. Das Siddharth Sharma Aishwarya Singh-R1 Gautam Singhal-R2/R2
23.	Comp. App. (AT) (Ins) No. 676 of 2022	Ajay Singal Vs. Gaurav Katiyar Interim Resolution Professional of GRJ Distributers and Developers Pvt. Ltd. & Ors.	Sandeep Bhuraria	Rishabh Jain Gaurav Katiyar Piyush Singh-R2 to R47
24.	Comp. App. (AT) (Ins) No. 689 & 691 of 2022 & I.A. No. 2715 & 2716 of 2022	Vikram Bhawanishankar Sharma Vs. Feedback Highways OMT Pvt. Ltd. & Ors.	Anuj Tiwari	Manoj Kumar
25.	Comp. App. (AT) (Ins) No. 718 of 2022	Bankey Bihari Infrahomes Pvt. Ltd. Vs. Alok Kumar Kuchchal	Babita Jain	Manish Jain Alok Kumar Kuchchal
26.	Comp. App. (AT) (Ins) No. 735 of 2022	Shatrughan Sahu Vs. Bakelite Hylam Ltd. & Anr.	Kumar Anurag Singh	Abhijeet Sinha MilanNegi Nikhil Jha-R1
27.	Comp. App. (AT) (Ins) No. 744 of 2022	Dhananjay Singh Member Of the Suspended Board of Director of Corporate Debtor Vs. Ram Ratan Modi & Anr.	Kunal Godhwani	Joydip Mukherjee-R1

28.	Comp. App. (AT) (Ins) No. 749 of 2022	National Stock Exchange of India Ltd. Vs. Hemant Kumar Gupta & Anr.	Shankh Sengupta	
29.	Comp. App. (AT) (Ins) No. 759 of 2022	Vitol S.A Vs. Asian Natural Resources (India) Limited (Formerly Bhatia International Limited) Through its Liquidator Mr. Abhishek Nagori & Ors.	Arvind Kumar Gupta	Mukund P Unny Eshna Kumar Aditya Maheshwari- R2 Rajiv Chawla-R5
30.	Comp. App. (AT) (Ins) No. 777 of 2022	Potential Coaching Institute Pvt. Ltd. Vs. Concept Eduventure Pvt. Ltd. & Anr.	Nishant Das	
31.	Comp. App. (AT) (Ins) No. 783 of 2022	Sinki Commodities Pvt. Ltd. Vs. ABC Floors Pvt. Ltd.	Animesh Kumar	

**For Hearing**

32.	Comp. App. (AT) (Ins) No. 543 of 2022	Nishit Patel Vs. Manjulaben Mahdulal Karelia & Anr.	Sanya Kumar	Nausher Kohli Rishabh Danuka-R1 Shikhil Suri-R2
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**02:00 PM**

**For Hearing**

33.	Comp. App. (AT) (Ins) No. 1003 of 2019  <b>(PH)</b>	Sandeep Kumar Bhagat. Vs. Punjab National Bank.  <b>With</b>	Anup Kumar D. Sayare	Vipin Jai
34.	Comp. App. (AT) (Ins) No. 1004 of 2019  <b>(PH)</b>	Sandeep Kumar Bhagat. Vs. Punjab National Bank.  <b>With</b>	Anup Kumar D. Sayare	Vipin Jai
35.	Comp. App. (AT) (Ins) No. 1005 of 2019  <b>(PH)</b>	Sandeep Kumar Bhagat. Vs. Punjab National Bank.	Anup Kumar D. Sayare	Vipin Jai
36.	Comp. App. (AT) (Ins) No.465 of 2022	Raj Singhania Official Liquidator of Gontermann-Peipers (India) Limited (In liquidation) Vs. Chinar Steel Segment Centre Pvt. Ltd. & Ors.  <b>With</b>	Gaurav Gupta	Anand Sukumar Mainak Bose Rishabh Karnani Neha Tandon-R4

37.	Comp. App. (AT) (Ins) No. 264 of 2022	Snaefell Heights LLP Vs. Chinar Steel Segment Centre Pvt. Ltd. & Ors.	Anup Kumar	Mainak Bose Anand Sukumar-R1 NPS Chawla Surekh K. Buxy-R3 Gaurav Gupta-R6
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Copy to: -

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

By order of Hon'ble Chairperson  
-sd/-  
Registrar